

GOVERNMENT OF INDIA
 MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
 DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION
 LOK SABHA
 UNSTARRED QUESTION NO. 4431
 TO BE ANSWERED ON 08 JANUARY, 2019
 ALLOCATION UNDER DIFFERENT SCHEMES

4431. SHRI GAJANAN KIRTIKAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government has reduced allocations under Public Distribution System (PDS), Targeted PDS, Antyodaya Anna Yojana and other welfare schemes for various States;

(b) the details of allocations and lifting of various commodities under these schemes during the last three years and the current year, goods-wise, scheme-wise, State-wise and year-wise;

(c) whether some State Governments have urged the Union Government to re-instate their original quota and/or allocate additional quota to them; and

(d) if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC
 DISTRIBUTION
 (SHRI C. R. CHAUDHARY)

(a): The Targeted Public Distribution System (TPDS) is now governed as per the provisions of the National Food Security Act, 2013 (NFSA) which provides for coverage of 75% of the rural and 50% of the urban population, i.e. about two-thirds of the total population of the country, for receiving highly subsidized foodgrains. Coverage under the Act is under two categories- households covered under Antyodaya Anna Yojana (AAY) to the extent specified by the Central Government and the remaining households as priority households.

Allocation of foodgrains to States/Union Territories (UTs) under NFSA is made on the basis of identification of beneficiaries reported by the States/UTs within the State/UT-wise coverage of population determined by the then Planning Commission, and foodgrains entitlement prescribed under the Act i.e. 35 kg per household per month for households covered under AAY and 5 kg per person per month for Priority households. The Act further provides that if on the above basis, annual foodgrains allocation to any State/UT is lower than the average annual offtake during 2010-11 to 2012-13 under erstwhile normal TPDS, the same shall be protected.

The allocation for Mid-Day-Meal, Scheme for Adolescent Girls, Wheat Based Nutrition Programme and Annapurna Scheme is made as is demanded by the concerned Ministries as per their norms. Allocation under "Welfare Institutions and Hostels Scheme" is based on number of beneficiaries and scale of distribution.

(b): The details of allocation and offtake of foodgrains under TPDS is at Annexure-I and the details of allocation and offtake of foodgrains under Other Welfare Schemes is at Annexure-II.

(c) & (d): Requests have been received from time to time from States/UTs for increasing their coverage/ allocation mandated under NFSA. However, since the coverage and allocation under NFSA is based on a formula based approach devised by the erstwhile Planning Commission, applicable uniformly to all the States/UTs, no revision is possible in respect of any particular State/UT.

Requests are received from State Governments/ UT Administrations for additional allocation of foodgrains in case of Festivals, Natural Calamity and Law & Order situation. Additional allocation of foodgrains is made at Minimum Support Price (MSP)/ MSP derived rate in case of wheat and rice respectively, as per extant norms of the Department.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 4431 DUE FOR ANSWER ON 08.01.2019 IN THE LOK SABHA.

regarding “Allocation under different Schemes”.

Allocation and Offtake of WHEAT for the Year 2015-16 TO 2018-19 (Upto December, 2018) Under TPDS/NFSA

(In thousand tons)

S. No.	States/UTs	2015-16		2016-17		2017-18		2018-19 (Upto December, 2018)	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	1953.871	2007.143	1828.020	1830.213	1849.776	1878.585	1387.332	1373.094
2	Arunanchal Pradesh	101.556	101.417	88.992	87.041	88.992	88.693	66.744	65.577
3	Assam	1429.260	1272.854	1633.142	1508.299	1625.752	1626.865	1219.314	1235.405
4	Bihar	3144.764	2948.898	3296.316	3227.307	3296.316	3332.968	2472.237	2334.381
5	Chhatisgarh	1384.056	1384.056	1384.056	1268.718	1384.056	1376.724	1038.042	1029.716
6	Delhi	87.669	87.502	92.863	91.981	92.908	91.652	69.681	61.386
7	Goa	52.436	55.339	52.775	51.366	49.569	49.570	37.206	37.152
8	Gujarat	326.376	326.406	527.715	524.981	710.092	689.872	535.377	462.897
9	Haryana	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
10	Himachal Pradesh	184.092	185.463	253.025	233.282	185.396	187.307	139.047	137.538
11	Jammu & Kashmir	532.500	529.399	556.078	549.829	529.137	523.423	396.853	409.398
12	Jharkhand	1283.460	1048.342	1486.149	1455.521	1542.583	1452.316	1156.937	1148.444
13	Karnataka	2032.403	1827.153	2117.015	1920.071	2608.836	2825.250	1956.627	1976.456
14	Kerala	1187.220	1182.300	1088.755	1133.021	1149.539	1159.561	869.992	855.568
15	Madhya Pradesh	847.506	867.342	934.934	767.042	966.364	879.635	668.338	655.542
16	Maharashtra	2021.100	1905.616	2021.100	1850.765	2021.100	1864.673	1515.825	1367.646
17	Manipur	137.868	137.870	141.559	133.058	144.349	149.306	113.070	113.493
18	Meghalaya	159.558	148.924	156.911	153.922	147.369	146.198	112.855	113.078
19	Mizoram	62.325	64.318	62.010	59.606	65.758	65.114	49.319	50.342
20	Nagaland	94.284	100.343	109.576	93.427	134.763	149.075	103.544	104.803
21	Odisha	1655.354	1551.191	1776.805	1954.364	1864.701	1863.387	1434.700	1430.323
22	Punjab	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
23	Rajasthan	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
24	Sikkim	41.172	40.214	41.938	42.593	40.770	40.712	30.578	29.725
25	Tamil Nadu	3557.436	3578.450	3558.509	3629.833	3515.931	3905.277	2636.948	2572.771
26	Telangana	1356.996	1241.471	1295.718	1299.239	1296.051	1315.249	972.038	883.750
27	Tripura	257.945	247.796	252.151	239.274	233.533	242.944	175.150	173.911
28	Uttar Pradesh	2819.643	2831.275	305.091	3575.277	3939.462	3887.017	211.809	204.685
29	Uttarakhand	232.632	251.469	3671.476	293.146	282.413	301.321	2934.245	2728.235
30	West Bengal	1400.883	1381.986	1504.814	1298.412	1605.510	1443.007	1205.555	1153.962
31	A&N Islands	22.835	14.767	22.821	8.592	19.777	9.900	14.829	7.512
32	Chandigarh	2.460	2.632	0.000	0.000	0.000	0.000	0.000	0.000
33	D&N Haveli	9.475	9.374	8.391	8.159	10.211	9.692	7.658	5.432
34	Damen& DIU	2.741	2.402	2.898	2.407	2.568	2.415	1.926	1.594
35	Lakshadweep	4.620	3.720	4.620	4.543	4.620	5.211	3.465	3.004
36	Puducherry	19.880	3.719	0.000	0.000	0.000	0.000	0.000	0.000
	TOTAL	28406.376	27341.151	30276.223	29295.289	31408.202	31562.919	23537.243	22726.819

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 4431 DUE FOR ANSWER ON 08.01.2019 IN THE LOK SABHA.

regarding "Allocation under different Schemes".

Allocation and Offtake of RICE for the Year 2015-16 TO 2018-19 (Upto December, 2018) Under TPDS/NFSA

(In thousand tons)

S. No.	States/UTs	2015-16		2016-17		2017-18		2018-19 (Upto December, 2018)	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	156.383	62.400	43.824	15.576	22.068	21.065	16.551	15.993
2	Arunachal Pradesh	0.000	0.000	0.000	0.007	0.000	0.000	0.000	0.000
3	Assam	382.664	381.425	53.724	56.422	69.380	63.728	52.035	51.164
4	Bihar	2096.511	2076.123	2197.544	2019.454	2197.544	2204.873	1648.159	1546.059
5	Chhatisgarh	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
6	Delhi	336.831	338.384	357.735	350.688	357.965	355.690	268.473	237.411
7	Goa	9.256	8.733	6.239	6.749	9.434	8.650	7.063	7.064
8	Gujarat	1758.732	1690.050	1651.660	1649.753	1656.882	1575.882	1249.215	1007.530
9	Haryana	795.000	780.211	795.000	756.152	795.000	641.095	596.250	433.703
10	Himachal Pradesh	323.904	326.507	254.995	271.409	322.623	305.556	241.969	240.553
11	Jammu & Kashmir	223.352	218.229	195.003	198.426	221.945	206.792	166.458	170.722
12	Jharkhand	176.688	47.869	189.727	182.254	196.931	179.099	147.698	142.521
13	Karnataka	576.433	411.179	491.821	302.828	0.000	0.000	0.000	0.000
14	Kerala	285.468	282.738	220.534	235.097	275.510	277.493	198.794	194.154
15	Madhya Pradesh	2542.509	2314.928	2514.858	2396.394	2551.888	2470.965	2005.014	1892.347
16	Maharashtra	2584.092	2418.752	2584.092	2387.280	2584.092	2385.980	1938.069	1674.304
17	Manipur	33.084	33.083	0.000	0.000	0.000	0.000	0.000	0.000
18	Meghalaya	26.926	24.954	19.087	21.474	28.630	28.631	19.245	18.688
19	Mizoram	7.449	7.186	3.748	4.026	0.000	0.000	0.000	0.000
20	Nagaland	32.592	33.677	17.010	20.637	3.295	0.130	0.000	0.000
21	Odisha	444.585	299.338	321.016	313.006	296.990	296.799	220.386	217.489
22	Punjab	870.120	890.317	870.120	885.548	870.120	734.725	652.590	488.671
23	Rajasthan	2791.572	2681.131	2791.572	2566.230	2791.572	2227.633	2093.679	1800.745
24	Sikkim	3.120	3.119	2.389	2.683	3.554	3.021	2.665	2.911
25	Tamil Nadu	165.396	167.584	145.539	146.396	161.821	161.820	121.366	124.140
26	Telangana	108.684	37.749	42.283	35.910	41.949	11.204	31.462	8.322
27	Tripura	26.486	27.014	18.850	21.937	37.467	34.974	28.100	27.597
28	Uttar Pradesh	4652.720	4451.141	5680.832	5597.218	5786.358	5720.987	165.440	161.878
29	Uttarakhand	274.860	278.117	197.909	202.297	220.587	212.592	4309.242	4004.253
30	West Bengal	2218.113	1937.687	2287.249	2218.055	2360.687	2346.792	1771.673	1780.988
31	A&N Islands	10.814	7.611	6.736	3.888	9.780	6.440	7.340	5.558
32	Chandigarh	10.545	12.130	0.000	0.000	0.000	0.000	0.000	0.000
33	D&N Haveli	0.866	0.846	0.769	0.728	0.936	0.888	0.702	0.624
34	Damen& DIU	3.051	2.034	3.222	2.820	2.856	2.657	2.142	1.733
35	Lakshadweep	0.000	0.000	0.000	0.000	0.000	0.000	0.000	0.000
36	Puducherry	5.250	0.807	0.000	0.000	0.000	0.000	0.000	0.000
	TOTAL	23934.056	22253.053	23965.087	22871.342	23877.864	22486.160	17961.779	16257.120

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regarding "Allocation under different Schemes".

Scheme-wise allocation and offtake under Other Welfare Schemes during 2015-16 to 2018-19

(In lakh tons)

योजनाएं Schemes	2015-2016						2016-2017						2017-2018						2018-19					
	आवंटन Allocation			उठान Offtake			आवंटन Allocation			उठान Offtake			आवंटन Allocation			उठान Offtake			आवंटन Allocation			उठान (नवम्बर,2018 तक) Offtake (upto November,2018)		
	चावल Rice	गेहूं Wheat	कुल Total	चावल Rice	गेहूं Wheat	कुल Total	चावल Rice	गेहूं Wheat	कुल Total	चावल Rice	गेहूं Wheat	कुल Total	चावल Rice	गेहूं Wheat	कुल Total	चावल Rice	गेहूं Wheat	कुल Total	चावल Rice	गेहूं Wheat	कुल Total	चावल Rice	गेहूं Wheat	कुल Total
मध्याह्न भोजन (MDM)	23.2	4.56	27.8	19.43	3.96	23.39	22.96	4.21	27.17	19.22	3.73	22.95	21.88	3.64	25.52	18.38	3.57	21.95	21.42	3.95	25.37	9.92	2.43	12.35
गेहूं आधारित पोषण कार्यक्रम (WBNP)	8.03	9.64	17.7	5.47	8.26	13.73	9.63	10.27	19.90	5.99	7.94	13.93	9.63	10.4	20.03	4.86	6.51	11.37	9.63	10.27	19.90	2.77	4.36	7.12
अन्नपूर्णा (Annapurna)	0.62	0.18	0.8	0.26	0.06	0.32	0.075	0.00	0.075	0.20	0.00	0.20	0.00	0.00	0.00	0.00	0.00	0.37	0.13	0.50	0.17	0.02	0.20	
कल्याणकारी संस्थापन/ छात्रावास Welfare Institution/ SC/ST/OBC Hostel	2.92	1.03	3.95	2.37	0.66	3.03	4.35	0.66	5.01	3.75	0.58	4.33	3.99	0.53	4.52	3.53	0.33	3.86	2.66	0.59	3.25	3.19	0.44	3.63
इमरजेंसी फीडिंग कार्यक्रम (EFP)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
किशोरियों के सशक्तिकरण के लिए राजीव गांधी स्कीणम (RGSEAG) - सबला	0.81	1.26	2.07	0.27	0.61	0.88	1.25	1.45	2.70	0.36	1.09	1.45	0.77	1.28	2.05	0.27	0.60	0.87	0.385	0.64	1.03	0.01	0.06	0.07
कुल(Total)	35.57	16.67	52.24	27.80	13.55	41.35	38.27	16.60	54.86	29.52	13.34	42.86	36.27	15.85	52.12	27.04	11.01	38.05	34.47	15.58	50.04	16.06	7.31	23.36
